Annexure-9

Name of the corporate debtor: AK EDU TECHNOLOGIES PRIVATE LIMITED; Date of commencement of CIRP: 23.01.2023; List of creditors as on: 06.02.2023

In accordance with Section 25(2) (e), IBC ,2016 List of other creditors (Other than financial creditors and operational creditors)

				SI.No.		
	Total	11		SI.No. Name of creditor		
	į	1	1	Date of receipt	Details	
	1	1	1	Amount claimed	Details of claim received	
	1	1	1	Amount of claim admitted		
	1	ı	1	Nature of claim	Details	
		ı	1	Amount Nature of covered by claim security interest	Details of claim admitted	
	1	r	ı	Amount covered by guarantee	tted	
	1	1	r	Whether related party?		
	-	1	ı	Amount of continge nt claim		
	1	ì	r	Amount of any mutua dues, that may be set-off		
		1	1	Amount of claim not admitte d		
	1	ı	1			
	ı	1	1	Remarks, if any	(Amount in₹)	

